

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 213**

IA(CA)-40/2021

In

51/241/242/ND/2020

**IN THE MATTER OF:**

Mr. Apex Buildsys Limited

.... **APPLICANT/PETITIONER**

**Vs.**

ROC, NCT Of Delhi and Haryana

.... **RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.06.2023.

Sd/-  
**(Court Officer)**